MINISTRY OF FINANCE
(Department of Company Affairs)

NOTIFICATION
New Delhi, the 15th February, 1997

G.S.R. 78(E).—In exercise of the powers conferred by sub-section (2) of section 1 of the Companies (Amendment) Act, 1996 (5 of 1997), the Central Government hereby appoints the 1st day of March, 1997, as the date on which the said Act shall come into force.

[F. No. 1/5/97-CL.V]
R. D. JOSHI, Jt. Secy.